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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/32/2016
NAME OF THE PETITIONER(S) : V.G. SELVARAJ
NAME OF THE RESPONDENT(S) : VGP HOUSING PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	T.M.R. YAMBAT RAHMAN	Counsel for Petitioner	
	R. SIVARAMAN RAHMAN MENON	COUNSEL FOR RESPONDENTS 1-4	

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner submitted that there is every chance of settlement as it is a family concern and in view of the latest development, he prayed time for two weeks to report the final outcome of the talks. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)